

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	Hearing	433(e)/ 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	<i>Amur Singh</i> <i>Amur Singh</i> 8892101459	<i>Petitioner</i>	<i>Amur Singh</i> 20/6/17

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondents filed written submissions. Counsel for petitioner requested time to file written submissions. As the matter relates to 2007, both the counsels are directed to be ready with the matter for arguments and no more adjournments will be given.

List it on 06.07.2017. Counsel for petitioner to file written submissions by then. Counsel for petitioner to serve copy of written submissions on the counsel for respondents before the date of next hearing.


MEMBER (J)


MEMBER (T)